

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K.PURAM,
NEW DELHI-110066


Dated:-27/08/2018

NOTICE

All the concerned are hereby informed that today i.e. 27/08/2018 the Service Tax Division matters will be heard by the Division Bench consisting of Hon'ble Sh. Anil Choudhary, Member (Judicial) and Sh. Bijay Kumar, Member (Technical) in Court NO.1 along with Excise and Customs Division Bench matters.

It is further informed that the Single Member Cases listed today i.e. on 27/08/2018 will be heard by Hon'ble Sh.. V. Padmanabhan, Member (Technical) and Sh. C. L. Mahar, Member (Technical) in Court No. II & IV respectively.

By order


(Mohinder Singh)
Deputy Registrar
(Judl.)

Copy to:-

- 5 SPS to Hon'ble HOD/Hon'ble Members.
- 6 P.A. to Registrar/Dy.Registrars/AssistantRegistrars.
- 7 Bar Association /CDR/SDRs.
- 8 Notice Board/website
- 9 Guard file

Deputy Registrar